GSTIN: 33AAFPD4452Q1ZL

Ph: 044 - 4303 3967 Mobile: 98843 04331

PADMAVATHI METALS & WIRES

Dealers in FERROUS & NON FERROUS Metal Scrap, Industrial Disposals

20/2, SUBBU CHETTY STREET, WALLTAX ROAD, PARK TOWN, CHENNAI - 600003. E-mail: metalscrap_pmw@yahoo.com

Ref. PMW/

FORM B

-	
Date	***********************
PLOT PO	******************

DATE: 02ND JANUARY 2023

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

To SHRI.K.J.VINOD IBBI/IPA-003/ICAI-N-00291/2020-2021/13451 FLAT NO.9, 3RD FLOOR, BLOCK-A, TRIDENT SERENITY, NANJUNDAPURAM ROAD, RAMANATHAPURAM, COIMBATORE-641036 PH: 9789902841

FROM, MANJU DHARIWAL Sole Proprietrix of : M/s. PADMAVATHI METALS AND WIRES, 20/, SUBBU CHETTY STREET, WALTAX ROAD, CHENNAI-600003

Subject: SUBMISSION OF PROOF OF CLAIM.

Madam/Sir,

I MANJU DHARIWAL, Sole Proprietrix, carrying business under the name of M/S. PADMAVATHI METALS AND WIRES, hereby submit this proof of claim in respect of the corporate insolvency resolution process in the case of M/S.RMA METALS AND ALLOYS PRIVATE LIMITED. The details for the same are set out below:

1.	NAME OF OPERATIONAL CREDITOR	MANJU DHARIWAL
		M/S.PADMAVATHI METALS AND WIRES
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR	GST NO. 33AAFPD4452Q1ZL
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	20/2. SUBBU CHETTY STREET, WALTAX ROAD, CHENNAI-600003. EMAIL: METALSCRAP@REDIFFMAIL.COM
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	RS. 49,95,011/ INCLUDING INTEREST UPTO 30.11.2022.
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	INV.NO.PMW/18-19/172 DT.26.12.2018—RS.9,13,839/ INV.NO.PMW/18-19/173 DT.26.12.2018RS.3,03,024/ INV.NO.PMW/18-19/189 DT.22.01.2019RS.5,04,806/ INV.NO.PMW/18-19/195 DT.01.02.2019RS.4,05,018/ PROOF OF PAYMENT OF TAXES IN GSTR-1 MONTHLY RETURNS FILED

GSTIN: 33AAFPD4452Q1ZL

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PADMAVATHI METALS & WIRES

Dealers in FERROUS & NON FERROUS Metal Scrap, Industrial Disposals

20/2, SUBBU CHETTY STREET, WALLTAX ROAD, PARK TOWN, CHENNAI - 600003. E-mail: metalscrap_pmw@yahoo.com

		Date :		
Pai	6. DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OR ORDER OR SUIT OR THE ARBITRATION PROCESS	ORDER NO. IBA/315/2020 DT. 9 TH DECEMBER 2022, IN THE NATIONAL COMPANY LAW LAW TRIBUNAL CHENNAI BENCH-II, CHENNAI		
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	7-1111/1		
8.	DETAILS OF ANY MUTUAL CREDIT AUTOM	DEBT INCURRED DUE TO NON-PAYMENT AGAINST GOODS SUPPLIED-TIN METAL INGOTS, COPPER AND ALUMINIUM SCRAPS IN THE YEAR AY 2018-2019		
•	MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM DETAILS OF:	STATEMENT OF ACCOUNTSLEDGER COPY ATTACHED		
	 a. any security held, the value of security and its date, or b. any retention of title arrangement in respect of goods or properties to which the claim refers 	NA		
•	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN LIST OF DOCUMENTS ATTACKED TO WHICH THE AMOUNT OF PADMAVATHI METALS AND WIRES, ACC NO. 0346002100023809 PUNJAB NATIONAL BANK, TRIPLICANE BRANCH, CHENNAI-600005. IFSC- PUNB0034600			
	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREATERS.	REFER SL NO.5 AND SL NO.8		

Manjulal Derica

CLAIM DUE TO THE OPERATIONAL CREDITOR

MANJU DHARIWAL PAN NO. AAFPD4452Q

ADDRESS; FLAT-7, 1ST FLOOR, AMRUTHA CRESCENT, 39,26, DR.P.V.CHERIAN ROAD, EGMORE, CHENNAI-600008 AADHAR NO. 8255 5406 0088